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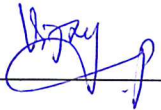
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.839/252/HDB/2018
NAME OF THE COMPANY	Sunrise Multi Speciality & Clinical Care Pvt Ltd
NAME OF THE PETITIONER(S)	Sunrise Multi Speciality & Clinical Care Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Vijaya Shankar	CS	v.v.complaint@rajff.com 9868580020	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Advocate	91600145	

ORDER

PCS for Applicant Company is present. Shri T.Sujan Kumar Reddy, CGSC for RoC (H) is also present.

He has filed additional Affidavit along with annexures. He is also directed to file justification Affidavit by Director in the Registry.

List it for consideration on 06.09.2018.


Member (J)

Binnu